

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 5th February, 2019

NO. LJ (B) 6/2019/16 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates for conduct of General Elections to the Khasi Hills and Jaintia Hills Autonomous District Council, 2019.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive/Sector/Zonal Magistrate	To be placed with District/Sub-Division
1.	Shri Krial Kyrshanbor Mawa, Superintending Engineer, O/o Superintendent Engineer Buildings Circle Division.	Within East Khasi Hills District, Shillong	Deputy Commissioner, East Khasi Hills District, Shillong
2.	Smti Agatha Doreen Blah, Superintendent Engineer O/o Chief Engineer Water Resources.	-do-	-do-
3.	Shri Bakordor Lyngdoh Nonglait, Jt. Director, O/o Directorate Local Fund Audit, Meghalaya, Shillong.	-do-	-do-
4.	Smti. Maureen J.A. Sangma, DFO, O/o Social Forestry Division, Lachumiere, Shillong.	-do-	-do-
5.	Shri Richard Nellson Wahlang, Superintending Engineer, O/o Executive Engineer, PWD, Eastern Circle, Shillong.	-do-	-do-
6.	Smti Mary Biple Ritshong, Superintending Engineer, O/o Superintendent Engineer, Water Resources.	-do-	-do-
7.	Shri Seibor J. Shabong, Asstt. Director of Training, Directorate of Employment and Craftmen Training Groove Side, Keating Road.	-do-	-do-
8.	Shri Arup Nath, Joint Director, O/o Dir. Employment and Craftmen Training.	-do-	-do-
9.	Shri Y. Laloo, Superintendent Engineer, Department of Tourism, Meghalaya, Shillong.	-do-	-do-
10.	Shri Welton Kharngi, Asstt. Director, Directorate of Programme Implementation & Evaluation.	-do-	-do-

11.	Shri J.R. Marak, Jt. Director Sports, Directorate of Sports & Youth Affairs, Meghalaya, Shillong.	-do-	-do-
12.	Shri R. Borah, Research Officer, O/o Directorate of Eco & Stats., Shillong.	-do-	-do-
13.	Smt. Monalisa Kharphanbuh, Assistant Director, Divisional Employment Exchange, Shillong.	-do-	-do-
14.	Shri Philemon T. Blah, Deputy Labour Commissioner, O/o Labour Commissioner, Upper Lachumiere, Shillong.	-do-	-do-

RESERVED LIST

1.	Smti Catheriana M. Khyriem, Asstt. Director of Agriculture (Agronomy), District and Local Research Station & Laboratories.	-do-	-do-
2.	Smti Sida Kharsati, Assistant Director of Agriculture, Research Officer District Local Research Station and Laboratories.	-do-	-do-
3.	Shri Jonathan Archwa Warbah, Joint Director (Diary), O/o Director AH & Vety.	-do-	-do-


(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

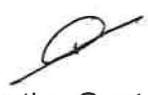
MEMO.NO. LJ (B) 6/2019/16- A,

Dated Shillong, the 5th February, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, East Khasi Hills District, Shillong.
4. District Council Affairs Department with reference to letter No. DCA.8/2014/118, dt. 4th February, 2019.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/